

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C)

No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS
(with office report)

Respondent(s)

Date : 16/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

Mr Sura Nath Pandey, Adv.
Mr. Shrish Kumar Misra, Adv.
Mr Upendra Mishra, Adv.
Mr. Vinay Garg, Adv.UPON hearing the counsel the Court made the following
O R D E R

Opportunity to respondent Nos. 1 and 2 to file counter affidavit has already been declined though the respondents have filed counter affidavit after the opportunity was declined. Registry to make specific mention of the fact while placing the matter before the Hon'ble Court at the time of listing.

Respondent no.3 has already filed counter affidavit.
Ld. Counsel for the petitioner to take fresh steps to effect service on respondent no.4 within two weeks time as last opportunity. Notice thereafter be issued.

List again on 24.10.2016.

Signature Not Verified

Digitally signed by
RASHI GUPTA
Date: 2016.08.17
17:20:29 IST

(PAWAN DEV KOTWAL)

Reason:

Registrar